

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5479
ANSWERED ON:02.05.2005
CONSTRUCTION OF HOUSES FOR FISHERMEN
Gowda Shri D.V. Sadananda

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government had continued the scheme of construction of houses to houseless fishermen under the Centrally sponsored scheme for the development of model fishermen villages during 2004-05;
- (b) if so, the reasons for delay in releasing the balance Central share; and
- (c) by when the balance share is likely to be released to the States particularly in Kerala ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a): Yes, Sir. The Government continued the Centrally Sponsored National Scheme of Welfare of Fishermen encompassing "Development of Model Fishermen Villages" as component to extend financial assistance for construction of houses and provide other basic amenities such as drinking water to fishermen during 2004-05.

(b) & (c): The unit cost of Rs.40000 for construction of fisherman house is shared by the Central and State Government on 50:50 basis. The central assistance sanctioned for this purpose is released in installments on receipt of utilization certificate and physical progress from the State Governments including Kerala. In 2002-03, state of Kerala was sanctioned 1500 houses involving total cost of Rs.600 lakh including central share of Rs.300 lakh of which Rs.200 lakh was released towards first installment. Subsequently, Rs.50 lakh was released towards second installment of central share in 2003-04. Since the state government furnished progress report on 29.3.2005, the balance amount was not released due to paucity of funds in 2004-05. However, the balance central share of Rs.50 lakh is likely to be released in 2005-06.